

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-513

IB-854/PB/2018

IA/2860/2024, IA/520/2024, IA/1630/2024

IN THE MATTER OF:

Indiabulls Housing Finance Ltd.

.....Applicant

Vs.

BHA Associates Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 01.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

Ms. Amrita Sarkar, Adv. for R-7

Mr. Arpit Dwivedi, Ms. Sakshi Kapoor, Advs. in

IA/520/2024 & IA/1630/2024

ORDER

Due to paucity of time, the matter is listed on **02.08.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**